

(e) if so, the steps to be taken to resurvey the area and build a fishery harbour at Narsapur in Andhra Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE
(PROF. K.V. THOMAS): (a) and (b) Yes, Sir. The Ministry of Agriculture through its

field institute, namely, Central Institute of Coastal Engineering for Fishery (CICEF), Bangalore and in association with the coastal State Governments and Union Territories conducts need based reconnaissance survey for identification of potential sites for developing as fishing harbours and fish landing centres.

(c) to (e) Yes, Sir. The reconnaissance survey carried out at Narsapur during September, 2001 through CICEF, Bangalore revealed that there is not much scope for developing a fishing harbour at this location due to inadequacy of land.

Alternatively, two locations at Anthervedipallepalam and Biyyaputhippa respectively in East and West Godavari Districts, which are located at the mouth of river Godavari, were recommended for development as an integrated fishing harbour. At the request of Government of Andhra Pradesh, a detailed Techno Economic Feasibility Report (TEFR) was prepared in October, 2005 through the CICEF, Bangalore for development of an integrated fishery harbour covering these two fishing centres.

However, the Government of Andhra Pradesh subsequently has decided to take up the development of fishing harbour facilities by bifurcating the integrated project into two parts. The proposal for construction of fish landing centre at Anthervedipallepalam at a cost of Rs. 721 lakh was approved in January, 2008 under the Tsunami Rehabilitation Package. The Government of Andhra Pradesh has been asked to submit a TEFR together with confirmation of availability of land, environmental clearance and also willingness to contribute the State share for construction of fishing harbour facilities at Biyyaputhippa.

Scarcity of agricultural inputs

3349. SHRI K.E. ISMAIL:

SHRI R.C. SINGH:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government is aware of the fact that with the onset of monsoon and beginning of sowing season, availability of various inputs, such as fertilizers, seeds etc. became scarce in various parts of the country;

(b) if so, the details thereof;

(c) whether Government has received various proposals appealing thereby for speedy and direct intervention of Central Government on the problem;

(d) if so, the details thereof; and

(e) the details of actions taken on the issue to protect the farmers?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE
(PROF. K.V. THOMAS): (a) to (e) The Government makes assessment of requirement of

major fertilizers before each cropping season. The requirement and availability of fertilizers is regularly monitored *inter-alia* through Fertilizer Monitoring System and video conferences and fertilizers are rushed to the area if any shortage is reported.

During Kharif 2010, 141.93 lakh quintals of various certified/quality seeds are available against the requirement of 123.11 lakh quintals.

Agriculture credit

3350. SHRI K.E. ISMAIL:

SHRI D. RAJA:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether there is a practice to fix target for agriculture credit for each financial year;

(b) if so, the details thereof;

(c) the details of the target of agricultural credit for the year 2010-11 both for Kharif and Rabi seasons, State-wise;

(d) whether Government has fixed any time bound dateline for the distribution of agricultural credit;

(e) if so, the details thereof; and

(f) the details of number of beneficiaries of agricultural credit during the year 2009-10 along with the total amount, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. K.V. THOMAS): (a) and (b) Yes, Sir. The agricultural credit flow target for each financial year is fixed and announced by the Government in the Union Budget.

(c) to (e) For the year 2010-11, the Government has fixed the target of agricultural credit flow at Rs. 3,75,000 crore. State-wise details of agricultural credit flow target for the year 2010-11 is given in the Statement-I (See below). The agricultural credit flow target fixed by the Government is to be achieved by the Banks during the financial year.

(f) Details are given in Statement-II.